

international Development Association. The imports were mostly from Brazil.

(d)

- (1) Average price = About Rs. 3.50
of imported per gallon (c.i.f.)
alcohol
- (2) Price of indi- = Re. 0.96 per gallon
genous alcohol ex.distillery.

(e) No; the shortage during the current year is estimated to be of the order of about 20-25 million gallons.

Bharat Sevak Samaj

935. SHRI GADILINGANA GOWD: Will the Minister of SOCIAL WELFARE be pleased to state:

(a) whether the President of the Bharat Sewak Samaj is elected or nominated;

(b) the reasons for giving large sums to such an institution in case it is not an elected post; and

(c) the reasons for not patronising other Registered societies doing similar relief work?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (SHRIMATI PHULRENU GUHA): (a) to (c). The information is being collected and will be placed on the Table of the Lok Sabha.

Agencies for Distribution of Fertilizers Produced at Nangal

936. SHRI MOLAHU PRASAD: SHRI LAKHAN LAL KAPOOR:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that a policy was adopted in June, 1967 to give the agencies for fertilizers produced in the Nangal Fertilizer Factory to private parties;

(b) if so, the number of such private parties, State-wise, to whom quotas have been allotted; and

(c) the policy adopted by Government for the distribution of the above fertilizers in different States?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHURAMAIAH): (a) No Sir.

(b) Does not arise.

(c) Till the 30th September, 1966 the Central Fertiliser Pool used to take over the entire production of nitrogenous fertilizers in the country. From 1st October, 1966, the Government of India released 30 per cent of production for direct sales by the factories. This was raised to 50 per cent from 1st October, 1967 and will be further increased to 100 per cent with effect from 1st October, 1968 subject to the condition that Government will have the option to purchase 30 per cent of the production at a negotiated price. The bulk of the quantity released for free sale from Nangal is being distributed through the Cooperative Supply and Marketing Federations of the States of Punjab and Haryana. A small quantity of 14,000 tonnes has been kept aside for distribution in Uttar Pradesh and other States. The fertilizer from Nangal thus gets distributed as indicated above but any quantity not lifted by these organisations is distributed to other consumers.

Imports under P.L. 480

937. SHRI HIMATSINGKA: Will the Minister of FINANCE be pleased to state the cost of foodgrains already assured and how much of the freight charges will be met by Government in the shape of foreign exchange (i) immediately, and (ii) under long term arrangements?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): The PL 480 Agreement signed in December, 1967 will enable us to import 3.5 million tonnes of foodgrains in the amount of \$210.7 million (f.a.s.); The total freight charges on this import will be about Rs. 40 crores, of which Rs. 4 crores will be met out of the long-term convertible currency credit and the balance will be met from free foreign exchange.